

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - II  
CHENNAI

30

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 12/9/2019


PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)  
SHRI .S.VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/29/2018  
NAME OF THE PETITIONER(S) : DHARAMCHAND KOCHAR & 1  
NAME OF THE RESPONDENT(S) : K.D.P PROPERTIES PVT LTD & 1  
SECTION : 241/242

Sl.No. NAME (IN CAPITAL) REPRESENTED BY SIGNATURE

R. SUBRAMANIAM  
ADVOCATE

COUNSEL  
FOR PETITIONER



R. CHANDRA MOHAN

COUNSEL  
FOR RESPONDENT



**ORDER**

On the request made by both the parties for appointment of M/s. Mohandoss & Co., Chartered Accountants as Valuer to value the shares of the company, M/s. Mohandoss & Co., Chartered Accountants is hereby appointed as Valuer to file the Valuation Report within 30 days hereof with a direction to both the parties to pay remuneration to the said Valuer as agreeable to the Valuer.

List this application for hearing on 14.10.2019.

[S. VIJAYARAGHAVAN]  
Member (Technical)

[B.S.V. PRAKASH KUMAR]  
Member (Judicial)

vs